

A-12012/1/2018-Ad.I-MCA  
Government of India  
Ministry of Corporate Affairs

5<sup>th</sup> Floor, 'A' Wing, Shastri Bhawan  
Dr. R.P. Road, New Delhi-110001  
Dated: 29.08.2022

To,

All candidates  
(As per the list attached).


**Subject: Request of the next to kin for appointment on Compassionate Grounds in the Ministry of Corporate Affairs (MCA) - Circulation of Minutes of the Meeting held on 14.06.2022 - reg.**

Sir/Madam,

I am directed to forward herewith the Minutes of the Meeting held in the Ministry on 14.06.2022 on the subject mentioned above, for your information.

2. The representations, if any, with regard to the above Minutes of the Meeting can be sent to the undersigned within one month of issuing this letter, beyond which, no request/representation would be entertained and the Ministry would proceed for further action in the matter.

**Encl:-** As stated above.



(Riazul Haque)

Under Secretary to the Govt. of India

Email:- r.haque@gov.in

Phone:- 011-23381349

**Copy, to:-**

1. Shri Tharvinder Singh, DS & Welfare Officer of the Ministry
2. e-Gov - for uploading on the website of the Ministry in the appropriate column.
3. Guard File - 2022

list  
30/8/22

O/C  
issued  
30/08/2022

File No. A- 12012/1/2018-AD.I  
Government of India  
Ministry of Corporate Affairs

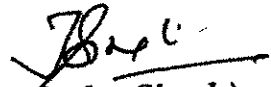
5<sup>th</sup> Floor, 'A' Wing, Shastri Bhawan  
Dr. R.P. Road, New Delhi - 110001  
Dated: 23<sup>rd</sup> June, 2022

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Subj: Recommendation of the Committee constituted to consider the applications for appointment on compassionate ground for one post of MTS regarding

The recommendation of the Committee along with assessment sheet is forwarded for taking further necessary action in the matter.

Encl : As stated

  
(Tharvinder Singh)  
Deputy Secretary & Welfare Officer

To,

✓ Under Secretary,  
(Kind Attn: Shri Riazul Haque )  
Administration-I  
Ministry of Corporate Affairs  
New Delhi -110001

875/US(RH)  
23/06/2022

11. discuss  
Sh. Anwar  
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SO (Ad-I)



**Subject:- Recommendations of the Committee meeting to consider the applications for appointment on compassionate ground for one post of MTS held on 14<sup>th</sup> June, 2022.**

As per the OM No. A-12012/1/2018-Admin-I dated 02<sup>nd</sup> January, 2020 a Committee with the approval of Secretary, MCA was reconstituted to consider applications for appointment on compassionate ground in MCA is as under:-

1. Sh. Rakesh Tyagi, Director- Chairman of the Committee
2. Sh. Vivek Kumar, Director – Member
3. Sh. C. Chinnappa, Director - Member
4. Sh. Nil Ratan Das, Deputy Secretary- Member
5. Sh. Tharvinder Singh, Under Secretary and Welfare Officer – Member

2. Applications of 16 candidates were provided by Admin-I Section. However, the Committee was provided the applications and willingness of 12 out of the 16 candidates only. The details are as follow: -

S. No.	Name of the applicant, relationship with employee, date of birth	Name of the deceased employee, Designation, Date of death	Fresh application received or not
1.	Gurmeet, Son, 30.04.1988	Mahender Singh, MTS, 02.02.2000	Application received
2.	Meenakshi, Daughter, 01.03.1991	Dilbag Singh, Peon, 07.02.1999	Application received
3.	Rakesh, Son --	Ram Niwas, MTS, 29.11.2009	Application not received
4.	Suneel Kumar Sharma, Son, 05.08.1990	Bed Ram Sharma, UDC, 19.02.2013	Application received
5.	Pushkar Raj, Son --	Khushal Ram, Assistant, 03.12.2007	Application not received
6.	Dinesh Kumar, Son, 30.11.1989	Sewa Singh, MTS, 29.01.2013	Application received
7.	Lav Saxena, Son, 27.12.1981	P.B. Saxena, Electrician, 11.04.2003	Application received
8.	Bhagwan Singh, Son, 03.06.1987	Pahar Singh Dalodiya, Deputy Director, 19.11.2012	Application received
9.	Vikas, Son, 16.03.1981	Raju, Sweeper (MTS), 25.10.2011	Application received
10.	Meenakshi Sridharan, Wife, 01.09.1964	S. Sridharan, Statistical Analyst, 18.07.2013	Application received

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11.	Sunita, Wife, 05.05.1975	Ramveer, MTS, 02.03.2018	Application received
12.	Harjinder, Son, 29.07.2001	Rajender Kr. Bagri, Section Officer, 11.12.2018	Application received
13.	Manish, Son, 01.01.1988	Brij Mohan, Deputy Secretary, 28.11.2014	Application received
14.	Prasanta Mandi, Son, 07.01.1992	Bijoy Kumar Mandi, Group D Employee (OL Korkata), 10.12.2004	Application received
15.	Prateek Kumar, Son --	Rakesh Kumar, LDC (CCI), 20.12.2015	<b>Application not received</b>
16.	Ravi Kumar, Son, 14.05.1992	Ten Singh, Jr. Artist, 01.04.2016	Application received

3. The 1<sup>st</sup> meeting of the Committee was held on 11<sup>th</sup> February, 2020 to examine the 16 applications it was noticed that the basic particulars of the candidates regarding their family income, liabilities, latest willingness etc. were not available in most of the cases and accordingly Admin- I Section was requested to provide the duly certified details of all the candidates in the performa as prescribed by DOPT's O.M No. 14014/02/2012-Estt. (D) dated 16<sup>th</sup> January, 2013.

4. 2<sup>nd</sup> meeting of the Committee was held on 25<sup>th</sup> February, 2020 and it was noticed that the desired details were still not provided to the Committee. Accordingly, Admin-I Section was requested again to provide the documents/records/willingness of the candidates to the Committee at the earliest.

5. Admin-I Section provided certain details and documents related to the candidates to the Committee and 3<sup>rd</sup> meeting of the Committee was called on 30<sup>th</sup> July, 2020. In the meeting, it was decided that Admin-I Section needs to cross check the applications with the service records of the deceased employee and other documents available with them before the Committee to consider these applications for selection purpose as many discrepancies were noticed in the documents by the Members.

6. Vide OM No. A-12012/1/2018-Admin-I dated 12.01.2021 Admin-I Section informed that they have received 2 more applications as under: -

S. No	Name of the applicant (S/Sk) relationship with employee, date of birth	Name of the deceased employee, Designation, Date of death	Fresh application received or not
1.	Nikhil Bhati, Son, 05.07.1993	Kartar Singh, MTS, 07.07.2020	Application received
2.	Gaurav Rawat, Son, 07.04.2002	Ravinder Kumar, MTS, 19.10.2020	Application received

*Ram* *in*

*Singh*

*Singh*

*[Signature]*

7. On confirmation of the details as asked from Admin-I Section, the 4<sup>th</sup> meeting of the Committee was called on 18<sup>th</sup> February, 2021 to consider the datasheet of applicants (as provided by Admin-I) and prioritize the applicants based on various parameters indicated in the datasheet. However, a note from one Member Shri C. Chinnappa, Adviser (IFD & Budget) was received with a request to substitute him with Shri Ashok Kumar Vijay, DS(IFD). In view of that no further deliberation of the Committee was done and his request was forwarded to Admin-I Section for taking further necessary action. As per OM No. A-12012/1/2018-Admin-I dated 31<sup>st</sup> March, 2021, Admin-I Section informed that the Competent Authority has decided that the composition of the Committee will remain same and the present Committee will finalize and submit its recommendations.

8. Members of the Committee noticed that MCA has not issued any detailed guidelines for assessing the candidature of applicants for appointment on compassionate grounds so the procedures being followed by other Ministries for the purpose were enquired. Assessment procedure followed by Department of Revenue (MoF), Ministry of Defence, Ministry of Housing & Urban Affairs and Ministry of Electronics & Information Technology were examined by the Committee and it was decided to follow the pattern of Ministry of Electronics & Information Technology as it is more elaborate and transparent compared to the others. Admin-I Section was requested to issue a detailed guidelines by taking cognizance of the procedure issued by other Ministries for further cases.

9. Ministry of Electronics & Information Technology have developed a 100 point weightage system containing various parameters/attributes to decide/consider the request for selection of the candidates for appointment on compassionate grounds. The attributes on 100-point scale are-

Quantum of Family Pension (20 points), Terminal Benefits (10 points), Monthly Income of earning member(s) and Income from property (10 points), Movable /Immovable Property (10 points), Leftover service of Deceased (15 Points) Number of dependents (10 points), Number of unmarried daughters (10 points), Number of Minor Children (10 points) and Number of unmarried major son (upto 25 years) (05 points). Based on above stated criteria, the assessment of candidates was done by the Committee as per the assessment sheet placed below relying on the data and facts provided by the Admin-I Section. It was noticed again that in few cases certain data was missing from the details given by Admin- I and also few necessary details were not provided by the candidates in their application forms. Admin-I Section was again requested to provide the necessary details to assess the candidates on above stated criteria.

10. Meanwhile, 02 Committee Members, i.e. Sh. C. Chinnappa, Adviser (IFD) was superannuated on 31.07.2021 and Sh. Vivek Kumar, Director was relieved from MCA on account of completion of his deputation tenure. As per the O.M. No. A-12012/1/2018-Admin-I dated 05<sup>th</sup> November, 2021 the Committee was again reconstituted to consider the applications for appointment on compassionate grounds as below:-

1. Sh. Rakesh Tyagi, Director - Chairman of the Committee
2. Sh. Sanjay Jain, Director - Member
3. Sh. Ravi Verma, Deputy Secretary - Member
4. Sh. Nil Ratan Das, Deputy Secretary- Member
5. Sh. Tharvinder Singh, Deputy Secretary and Welfare Officer - Member

(Ravi)

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Sanjay

Nil Ratan Das

Tharvinder Singh

11. On 19<sup>th</sup> January, 2022, Admin-I Section provided the duly revised datasheet along with other necessary details called for. The details were circulated to all the Committee Members and they were requested to go through the datasheet provided by Admin-I Section vide letter dated 28.01.2022.

12. Committee Members met on 24<sup>th</sup> February, 2022 to finalize the recommendations when one of the Member suggested that to asses better the revised pension quantum as per 7<sup>th</sup> CPC should be considered to assign point in the relevant criteria so as to have a fair idea of the amount presently being taken by the ex-employees' family instead of the pension at the time of death of ex-employee. Accordingly, Admin-I Section was requested to provide the revised pension of all the ex-employees (whose family members were being considered for compassionate appointment) as a result of implementation of 7<sup>th</sup>

13. A reminder was issued to Admin-I Section on 20<sup>th</sup> May, 2022 to provide the requested information as pe the minutes of the meeting dated 24<sup>th</sup> February, 2022. Vide OM No. A-12012/1/2018-Admin-I MCA dated 23<sup>rd</sup> May, 2022, Admin-I Section provided the copies of PPOs obtained from Pay and Accounts Office, MCA with revised family pension sheet.

14. Committee met on 14<sup>th</sup> June, 2022 and examined the pension data provided by Admin-I Section. Based on the revised pension, the assessment of total 18 candidates were done by the Committee as per the assessment sheet relying on the data and facts provided by the Admin-I Section. Points were assigned to each candidate as per the criteria agreed to and total weightage point have been mentioned against the name of each candidate in the assessment sheet placed below.

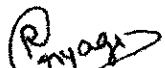
15. As there is considerable time gap from the death of ex-employee and present date and there are no weightage points based on time gap of deaths of employees, the Admin-I Section may consider the suitability of candidates before offering appointment (in terms of instructions on the subject) starting from the candidate having the highest points as per the assessment done by Committee.

  
(Sanjay Jain)  
Director

  
(Ravi Kumar Verma)  
Deputy Secretary

  
(Nil Ratan Das)  
Deputy Secretary

  
(Tharvinder Singh)  
Deputy Secretary & Welfare Officer

  
(Raksh Tyagi)  
Director & Chairman of the Committee

Encl:- i) Assessment Sheet (Para 14)  
ii) Min-9 Electronics & IT 100 Point scale (Para 9)

Assessment Sheet													Grade	Remarks	
Sl. No.	Name of the Candidate (s/shri), Date of Birth, Relationship with the deceased Govt. servant, Date of death (DOD)	Age of the candidate (as on 31.01.2022)	Family Pension	Terminal Benefits	Annual Income / Monthly Income	Movable / Imovable Property	Left Over Service	Number of Dependents (Parents/Spouse)	Number of Unmarried Daughter	Number of Dependent Minor Children	Unmarried / Dependent Major Son	Total Score	Grade	Remarks	
	(1)*	(2)*	(3)*	(4)*	(5)*	(6)*	(7)*	(8)*	(9)*	(10)*	(11)*	(12)*			
1.	<b>Gurmeet,</b> 30.4.1988, (son of Mahender Singh, Peon, DOD 02.02.2000)	33 years/ 9 months	20	10	10	10	13	05	10	00	00	78			
2.	<b>Meenakshi</b> 01.03.1991, (Daughter of Dilbag Singh, Peon, DOD 07.02.1999)	30 years/ 10 months	20	10	10	10	12	05	05	00	00	72			
3.	<b>Rakesh,</b> (Son of Ram Niwas, MTS, DOD 29.11.2009)	Fresh application not received													
4.	<b>Suneel Kumar Sharma,</b> 05.08.1990, (Son of Bed Ram Sharma, UDC, DOD 19.02.2013)	31 years/ 5 months	14	00	10	10	01	05	05	00	00	45			
5.	<b>Pushkar Raj,</b> (Son of Khushal Ram, Assistant, DOD 03.12.2007)	Fresh application not received													
6.	<b>Dinesh Kumar,</b> 30.11.1989, (Son of Sewa Singh, MTS, DOD 29.01.2013)	32 years/ 2 months	16	05	10	10	07	05	00	00	00	53			
7.	<b>Lav Saxena,</b> 27.12.1981, (Son of P.B. Saxena, Electrician, DOD 11.4.2003)	40 years/ 01 months	20	00	10	10	02	05	00	00	00	47			
8.	<b>Bhagwan Singh,</b> 03.06.1987, (Son of Pahar Singh, Dalodiya, Dy. Director, DOD 19.11.2012)	34 years/ 7 months	06	01	10	10	DNPA	05	00	00	03	35			

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Sl. No.	Name of the Candidate (s/shri), Date of Birth, Relationship with the deceased Govt. servant, Date of death (DOD)	Age of the candidate	Famil y Pension	Termin al Benefit s	Annual Income / Monthl y Income	Movab le Property	Left Over Service	No. of Depend ents (Parent s/Spou se)	No. of Unmarried Daughter	No. of Depend ent Minor Children	Unmarried / Dependent Major Son	Total Score	Grade	Remarks
	(1)*	(2)*	(3)*	(4)*	(5)*	(6)*	(7)*	(8)*	(9)*	(10)*	(11)*	(12)*		
9.	Vikas, 16.03.1981, (Son of Raju, Sweeper (MTS), DOD 25.10.2011)	40 years/ 10 months	20	08	10	08	05	05	00	00	00	56		
10.	Meenakshi Sridharan, 01.09.1964 (Wife of S. Sridharan, Statistical Analyst, DOD 18.7.2013)	57 years/ 04 months	06	00	10	08	04	10	00	00	00	38		
11.	Sunita, 05.05.1975, (Wife of Ramveer, MTS, DOD 02.03.2018)	46 years/ 08 months	14	06	10	10	07	05	10	10	00	72		
12.	Harjinder, 29.7.2001, (Son of Rajender Kr. Bagri, Section Officer, DOD 11.12.2018)	20 years/ 06 months	06	00	10	10	02	10	05	10	05	58		
13.	Manish, 01.01.1988, (Son of Brij Mohan, Dy. Secretary, DOD 28.11.2014)	34 years	06	00	00	08	01	05	05	00	00	25		
14.	Prasanta Mandi, 07.01.1992, (Son of Bijoy Kumar Mandi, Group D employee (OL Kolkata), DOD 10.12.2004)	30 years	20	09	08	10	12	00	00	00	03	62		
15.	Prateek Kumar, (Son of Rakesh Kumar, LDC (CCI), DOD 20.12.2015)	Fresh application not received												
16.	Ravi Kumar, 14.05.1992, (Son of Ten Singh, Jr. Artist, DOD 01.04.2016)	29 years/ 8 months	18	01	10	50 sq. yard Property value not provided	04	05	05	00	00	43		

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## A-12012/1/2018-Ad.I-MCA


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Sl. No.	Name of the Candidate (s/shri), Date of Birth, Relationship with the deceased Govt. servant, Date of death (DOD)	Age of the candidate	Family Pension	Terminal Benefits	Annual Income / Monthly Income	Movable / Immovable Property	Left Over Service	No. of Dependents (Parent s/Spouse)	No. of Unmarried Daughter	No. of Dependent Minor Children	Unmarried / Dependent Major Son	Total Score	Grade	Remarks
	(1)*	(2)*	(3)*	(4)*	(5)*	(6)*	(7)*	(8)*	(9)*	(10)*	(11)*	(12)*		
17.	Nikhil Bhati, 05.07.1993, (Kartar Singh, MTS, DOD 07.07.2020)	28 years/ 6 month	12	00	10	10	01	05	00	00	00	38		
18.	Gaurav Rawat, 07.04.2002 (Ravinder Kumar, DOD 19.10.2020)	19 years/ 09 months	14	06	10	10	03	05	10	00	03	61		


\*DOD - Date of Death of employee  
 \*DNPA- Data not provided in application

  
 (Rakesh Tyagi)  
 Director & Chairman

  
 (Sanjay Jain)  
 Director

  
 (Ravi Kumar Verma)  
 Deputy Secretary

  
 (Nil Ratan Das)  
 Deputy Secretary

  
 (Tharvinder Singh)  
 Deputy Secretary & Welfare Officer

**Table for allocation of points for various attributes based on a 100 point-scale****3\* Family Pension (Basic excluding DA & Allowances)****(20 Points)**

Sl. No.	Proposed slab	Merit points
1.	Upto 10,000	20
2.	10,001-13,000	18
3.	13,001-16,000	16
4.	16,001-19,000	14
5.	19,001-22,000	12
6.	22,001-25,000	10
7.	25,001-28,000	08
8.	28,001 & above	06

**4\* Terminal benefit i.e. Lump sum amount received by the family on death of Govt. servant (i.e. DCR Gratuity, GPF/Lump sum amount under NPS, LIC/PLI, CGEIGS, leave encashment etc.)****(10 Points)**

For post 01.01.2016 death cases	For death cases between 01.01.2006 to 31.12.2015	For pre 01.01.2006 death cases	Weightage points
Upto 10,00,000	Upto 4,50,000	Upto 1,00,000	10
10,00,001-11,87,500	4,50,001-5,25,000	1,00,001-1,20,000	09
11,87,501-13,75,000	5,25,001-6,00,000	1,20,001-1,40,000	08
13,75,001-15,62,500	6,00,001-6,75,000	1,40,001-1,60,000	07
15,62,501-17,50,000	6,75,001-7,50,000	1,60,001-1,80,000	06
17,50,000-19,37,500	7,50,001-8,25,000	1,80,000-2,00,000	05
19,37,500-21,25,000	8,25,001-9,00,000	2,00,001-2,20,000	04
21,25,000-23,12,500	9,00,001-9,75,000	2,20,001-2,40,000	03
23,12,501-25,00,000	9,75,001-10,50,000	2,40,001-2,60,000	02
25,00,001-26,87,500	10,50,001-11,25,000	2,60,001-3,00,000	01
26,87,500 & Above	11,25,001 & Above	3,00,001 & Above	00

**5\* Annual income of earning members & Income from Property****(10 Points)**

Sl. No.	Annual Income	Weightage points
1.	Nil	10
2.	1-1,05,000	08
3.	1,05,001-1,35,000	06
4.	1,35,001-1,65,000	04
5.	1,65,001-1,95,000	02
6.	1,95,001 & Above	00

**6\* Movable/Immovable Property****(10 Points)**

Sl. No.	Proposed Slab	Weightage Points
1.	Nil	10
2.	Upto 5,00,000	08

3.	5,00,001-10,00,000	06
4.	10,00,001-15,00,000	04
5.	15,00,001-20,00,000	02
6.	20,00,001 & Above	00

**7\*. Leftover service of Deceased****(15 Points)**

Left over service of deceased	Weightage points	Leftover service of deceased	Weightage Points	Leftover service of deceased	Weightage points
Upto 2 years	01	Upto 12 Years	06	Upto 22 years	11
Upto 4 years	02	Upto 14 years	07	Upto 24 years	12
Upto 6 years	03	Upto 16 years	08	Upto 26 years	13
Upto 8 years	04	Upto 18 years	09	Upto 28 years	14
Upto 10 years	05	Upto 20 years	10	30 years & above	15

**8\*. Number of dependents i.e. Mother or Father, spouse (house wife) only****(10 Points)**

Sl. No.	No. of dependents	Weightage points
1.	Single or both parents	05
2.	Wife	05

**9\*. Number of unmarried daughters****(10 Points)**

Sl. No.	No. of dependents	Weightage points
1.	01	05
2.	02 & above	10

**10\*. Number of dependent minor children****(10 Points)**

Sl. No.	No. of dependents	Weightage points
1.	01	05
2.	02 & above	10

**11\*. Unmarried major son (upto 25 years of age) and dependent major son i.e. physically and mentally challenged (without age limit)****(05 Points)**

Sl. No.	No. of dependents	Weightage points
1.	01	03
2.	02 & above	05

**12\* Total score**

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## DATA SHEET

S. No.	Name of Applicant, Relation, DOB, Deceased Government Servant, Date of Death	Remarks/Recommendations of the Committee	Data provided by Admn.I section	
			Quantum of Family Pension	Terminal Benefits [Gratuity+CGEGIS (I)+Leave Encashment+ CGEGIS(S)+GPF]/ No. of unmarried daughters/ Value of mov. Or immovable property
1	2	3	4	5
1	Gurmeet, Son, 30.04.1988, Mahendra Singh, MTS, 02.02.2000	Admn I and candidate are mentioning different figures for family pension & terminal benefits. Marital status of two daughters may be ascertained for final score	1275 9050	Gratuity-43190 CGEGIS(I)-15000 LE-648 CGEGIS(S)-2075 GPF-22166 Total-83079 No. of unmarried daughters-3
2	Meenakshi, Daughter, 01.03.1991, Dilbagh Singh, MTS, 07.02.1999	Admn I and candidate are mentioning different figures for family pension & terminal benefits. Admn I may confirm for assigning marks. Marital status of daughters may be ascertained for final score	1575 9050	Gratuity-49896 CGEGIS(I)-15000 LE-2178 CGEGIS(S)-5301 GPF-20500 Total-92875 No. of unmarried daughters-1
3	Rakesh, Son, Ram Niwas, MTS, 29.11.2009	FRESH APPLICATION NOT RECEIVED		
4	Suneel Kumar, Son, 05.08.1990, Bed Ram, UDC, 19.02.2013	Admn I and candidate are mentioning different figures for family pension & terminal benefits. Admn I may confirm for assigning marks. Marital status of daughters may also be ascertained for final score	6145 16150	Gratuity-641344 CGEGIS(I)-30000 LE-211390 CGEGIS(S)-23252 GPF-434163 Total-1340149 No. of unmarried daughters-1
5	Pushkar Raj, Son, Khushal Ram, Assistant, 03.12.2007	FRESH APPLICATION NOT RECEIVED		
6	Dinesh Kumar, Son, 30.11.1989, Sewa Singh, MTS, 29.01.2013	Admn I and candidate are mentioning different figures for family pension & terminal benefits. Admn I may confirm for assigning marks against the same	5400 14200	Gratuity-276043 CGEGIS(I)-30000 LE-194400 CGEGIS(S)-9516 GPF-246150 Total-756109
7	Lav Saxena, Son, 27.12.1981, P. B. Saxena, Electrician, 11.04.2003	Admn I and candidate are mentioning different figures for family pension & terminal benefits. Admn I may confirm for assigning marks against the same	11194 9570	Gratuity-200500 CGEGIS-30000 LE-76467 CGEGIS(S)-17590 GPF-330907 Total-655464
8	Bhagwan Singh, Son, 03.06.1987, P.S Dalodiya, Deputy Director, 09.11.2012		14370 37000	Gratuity-523992 CGEGIS-120000 LE-358387 CGEGIS(S)-24352 GPF-105113 Total-1107492. Information wrt other fields could not be obtained from the applicant though letter was sent
9	Vikas Kumar, Son, 16.03.1981, Raju, MTS, 25.10.2011	Admn I and candidate are mentioning different figures for family pension & terminal benefits. Admn I may confirm for assigning marks against the same. His immovable property may be checked again as he mentioned a vague remark about purchased home.	5090 9050	Gratuity-282431 CGEGIS(I)-30000 LE-128672 CGEGIS(S)-19158 GPF-100784 Total-561045 value of movable/immovable property-10000

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10	Meenakshi, Wife, 01.09.1964, S. Sridharan, Junior Analyst, 19.07.2013	Data mismatch for terminal benefits. Value of immovable asset needs to be ascertained for giving marks 29300	Gratuity-698668 CGEGIS(I)-30000 LE-380868 CGEGIS(S)-33838 GPF-468613 Total-1611987 value of movable/immovable property-500000
11	Sunita, Wife, 05.05.1975, Rambir, MTS, 02.03.2018	Data mismatch for terminal benefits. Marital status of daughters may be ascertained for final score 16500	Gratuity-900405, CGEGIS(I)-30000 LE-352512 CGEGIS(S)-23884 GPF-354816 Total-1661617 No. of unmarried daughters-4
12	Harjinder, Son, 29.07.2001, Rajender Kr. Bagri, Section Officer, 11.12.2018	Data mismatch for terminal benefits. 36050	Gratuity-2000000 CGEGIS(I)-60000 LE-785890 CGEGIS(S)63153 GPF-956686 Total-3865729
13	Manish, Son, 01.01.1988, Brij Mohan, Deputy Secretary, 28.11.2014	Data mismatch for terminal benefits. One daughter mentioned as employed so columns of terminal benefits and aincome of earning members needs to be assessed accordingly 52950	Gratuity-1000000 CGEGIS(I)-120000 LE-848080 CGEGIS(S)-81732 GPF-2961415 Total-5809891 Monthly income of earning member(s) & income from property-61952
14	Prasanta Mandi, Son, 07.01.1992, Brij Kumar Mandi, Group D employee (OL Kolkata), 10.12.2004	Admn I and candidate are mentioning different figures for family pension & terminal benefits. Admn I may confirm for assigning marks.	2265 9000 Gratuity-60098 CGEGIS(I)-15000 LE-0 CGEGIS(S)-2471 GPF-36071 Total-113640
15	Prateek Kumar, Son, Rakesh Kumar, LDC (CCI), 20.12.2015	20200 FRESH APPLICATION NOT RECEIVED	
16	Ravi Kumar, Son, 14.05.1992, Ten Singh, Junior Artist, 01.04.2016	Admn I and candidate are mentioning different figures for family pension, terminal benefits & value of movable/immovable property. Admn I may confirm for assigning marks against the same	12395 Gratuity-1538400 CGEGIS(I)-30000 LE-627111 CGEGIS(S)-20108 GPF-425996 Total-2641615 owned house 50 sq yard, value not mentioned
17	Nikhil Bhati, 05.07.1993, Kartar Singh, MTS, 07.07.2020	Admn I and candidate are mentioning different figures for terminal benefits. Admn I may confirm for assigning marks against the same	Gratuity-1467765 CGEGIS(I)-30000 LE-451620 CGEGIS(S)-24043 GPF-1549960 Total-3523388
18	Gaurav Rawat, Ravinder Kumar, MTS, 18.10.2020	Admn I and candidate are mentioning different figures for family pension. Admn I may confirm for assigning marks against the same	17000

## Annexure

S.No	Name of Deceased employee (Sh /Smt), Designation and Date of Death	PPO Number ₹	Family pension
1	Mahinder Singh, MTS (02.02.2000)	26366000047	9000
2	Dilbagh Singh, MTS (07.07.1999)	263669900067	9000
3	Ram Niwas, MTS (29.11.2009)	860001000173	9000
4	Bed Ram, UDC (19.02.2013)	860001300178	16150
5	Khushal Ram, Assistant (03.12.2007)	860000800200	13080
6	Sewa Singh, MTS (29.01.2013)	860001300167	14200
7	P B Saxena, Electrician (11.04.2003)	263660300149	9570
8	P S Dalodiya, Deputy Director (09.11.2012)	860001300101	37000
9	Raju, MTS (25.10.2011)	860001200078	9000
10	S Sridharan, Junior Analyst (19.07.2013)	860001300299	29300
11	Brij Mohan, Deputy Secretary (28.11.2014)	860001500051	52950
12	Rakesh Kumar, LDC (CCf) (20.12.2015)	860001600074	20200
13	Bijoy Kumar Mandi, Gr D (OL Kolkata) (10.12.2004)	8640005000016	9000

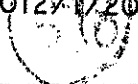
1275  
1575  
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not rec.  
6145  
AND  
5400  
11194  
14370  
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AND  
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## DATA SHEET

S.No	Name of Applicant, relation, DOB, deceased government servant, date of death	Quantum of Family Pension	Terminal Benefits (Gratuity+CGEGIS Insurance+Leave Encashment)	Monthly income of earning member(s) and income from property	Movable/Immovable Property	No. of Dependents	No. of unmarried daughters	No. of minor children	Left over service	Total Score
1	Gurmeet, Son, 30.04.1988, Mahendra Singh, MTS, 02.02.2000	1275	Gratuity-43190 CGEGIS-15000 LE-648 Total-58838	0	0	3			25 years 8 months 30 days	
2	Meenakshi, Daughter, 01.03.1991, DUBAGH Singh, MTS, 07.02.1999	1575	Gratuity-49896 CGEGIS-15000 LE-2178 Total-67074	0	0	2	0	0	23 years 22 days	
3	Rakesh, Son, Ram Niwas, MTS, 29.11.2009	FRESH APPLICATION NOT RECEIVED								
4	Suneel Kumar, Son, 05.08.1990, Bed Ram, UDC, 19.02.2013	6145	Gratuity-641344 CGEGIS-30000 LE-211390 Total-882734	0	0	3	NOT MENTIONED		01 years 10 months 26 days	
5	Pushkar Raj, Son, Khushal Ram, Assistant, 03.12.2007	FRESH APPLICATION NOT RECEIVED								
6	Dinesh Kumar, Son, 30.11.1989, Dewa Singh, MTS, 29.01.2013	5400	Gratuity-280275 CGEGIS-30000 LE-19440 Total-309675	0	0	5	0	0	12 years 6 months 3 days	
7	Lav Saxena, Son, 27.12.1981, P.B. Saxena, Electrician, 11.04.2003	2500	Gratuity-200500 CGEGIS-30000 LE-75467 Total-306967	0	0	3	0	0	3 years 10 months 18 days	



8	Bhagwan Singh, Son, 03.06.1987 P.S. Dalodiya, Deputy Director, 19.11.2012	FRESH APPLICATION NOT RECEIVED							
9	Vikas Kumar, Son, 16.03.1981, Raju, MTS, 25.10.2011	5090	Gratuity-282431 CGEGIS-30000 LE- 128672 Total-441103	0	0	3	0	0	9 years 5 months 7 days
10	Meenakshi, Wife, 01.09.1964, S. Sridharan, Junior Analyst, 19.07.2013	1195	Gratuity-592068 CGEGIS-30000 LE- 180868 Total-1109530	0		2	0	0	6 years 7 months 11 days
11	Sunita, Wife, 05.05.1975, Rambir, MTS, 02.03.2018	16500	Gratuity-900405 CGEGIS-30000 LE- 352512 Total-1282917	0	0	5	0	3	13 years 30 days
12	Harjinder, Son, 29.07.2001, Rajender Kr. Bugri, Section Officer, 11.12.2018	36050	Gratuity-2000000 CGEGIS-60000 LE- 785890 Total-2845890	0	0	6	0	0	3 years 10 months 21 days
13	Manish, Son, 01.01.1988, Son Mohan, Deputy Secretary, 28.11.2014	20485	Gratuity-993085 CGEGIS-120000 LE- 878085 Total-1961165	1 MEMBER EMPLOYEE SALARY NOT MENTIONED	0	5	0	0	1 years 2 days
14	Prasanta Mandi, Son, 07.01.1992, Bijoy Kumar Mandi, Group D employee (OL Kolkata), 10.12.2004	2265	Gratuity-60098 CGEGIS-15000 LE-0 Total-75098	12000	0	2	0	0	23 years 11 months 20 days



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15	Pateek Kumar, Son, Rakesh Kumar, LDC (CC), 20.12.2015	FRESH APPLICATION NOT RECEIVED							
16	Ravi Kumar, Son, 14.05.1992. Tn Singh, Junior Artist, 01.04.2016	12395	Gratuity-987543 CGEGIS-30000 LE- 545695 Total-1563238	0		3		0	7 years 8 months 30 days
17	Nikhil Bhati, 05.07.1993, Kartar Singh, MTS, 07.07.2020	19300	Gratuity-1424065 CGEGIS-30000 LE- 451620 Total-1905685	0	0	2	0	0	1 years 11 months 24 days
18	Gaurav Rawat, Ravinder Kumar, 18.10.2020	17000	Gratuity-1214949 CGEGIS-30000 LE- 374595 Total-1619544	0	0	4		2	5 years 2 months 12 days